



**Central Administrative Tribunal
Principal Bench**

OA No. 810/2017

New Delhi, this the 20th day of January, 2020

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Devender Kumar Yadav
S/o Late Shankar, Age about 41 years
H.No. 323, Anil Vihar Khora Colony, Ghaziabad -, U.P. 201005.

Presently working as

AMI (Assistant Malaria Inspector) Gp 'C'
Ward No. 219, Mayur Vihar, Phase-II
East Delhi Nagar Nigam Shahdhra South Zone.

2. Naipal Singh
S/o Late Chetram
Age about 55 years
H. No. 336, ACD Munirka Village, New Delhi – 67.

Presently working as

AMI (Assistant Malaria Inspector) Gp 'C', Ward No. 245, Shahdhra North.

3. Rambir Singh
S/o Late Bhoolay Ram
Age about 53 years
1/4699/B-11 D, Gali No. 10, New Model, Shahdara, Delhi.

Presently working as

AMI (Assistant Malaria Inspector) Gp 'C'
Ward No. 245, Shahdhra North.

4. Sanshar Singh
S/o Sh. Surat Singh
Age about 57 years, A-229, Vikas Kunj, Loni, Ghaziabad (U.P)

Presently working as

AMI (Assistant Malaria Inspector) Gp 'C'
Ward No. 270, Shahdhra North.

(None)

..Applicants



Versus

1. The Commissioner
East Delhi Municipal Corporation, Civic Centre, New Delhi.
2. The Commissioner
North Delhi Municipal Corporation, Civic Centre, New Delhi.
3. The Director
Local Bodies
New Secretariat, I.P. Estate, New Delhi.
4. MHO
East Delhi Municipal Corporation
Health Department, Udyog Sadan
419, Patparganj Industrial Area, Delhi- 110092.

..... Respondents

(By Advocate : Mr. Umesh Joshi for R-1 and Mr. R.V. Sinha with Mr. Amit Sinha for R-2)

ORDER (ORAL)

Mr. S.N. Terdal :

Today no representation on behalf of the applicants. Applicants were not present on 02.05.2019 and 19.09.2019 also. From this, it appears that applicants have lost interest in pursuing the case. Hence, the OA is dismissed for non-prosecution.

(Mohd. Jamshed)
Member (A)

(S.N. Terdal)
Member (J)

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